

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA

UNSTARRED QUESTION NO. 726

ANSWERED ON 29.07.2024

DISCHARGING OF UNTREATED DRAIN WATER BY MUNICIPAL BODIES INTO RIVERS

726#. SHRI SANDEEP KUMAR PATHAK

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the total number of rivers in the country and the rivers into which untreated drain water of Municipal areas is discharged;
- (b) the Municipal bodies which drain water is discharged after treatment and the number of Municipal bodies out of them, the water of which is clean as per the set standards, the urban municipal body-wise, river-wise and State-wise details thereof; and
- (c) the time schedule of meetings held with concerned States & Ministries' Secretaries in the last five years regarding untreated water or dirty water as per standards being discharged into rivers along with the details of decision taken at each meeting?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) The country has been divided in 20 river basins, which cover all the rivers and their tributaries. Central Pollution Control Board (CPCB) with assistance of State Pollution Control Boards / Pollution Control Committees has laid monitoring network for Water Quality Monitoring. In last published report in 2022 by CPCB, 603 rivers were monitored and 311 river stretches on 279 rivers were found polluted. Details of the same are available at:

<https://cpcb.nic.in/openpdffile.php?id=UmVwb3J0RmlsZXMvMTQ5OF8xNjcyOTg4MDQ1X21lZGlhcGhv dG8xMjk5NS5wZGY=>

(b) As per the last report published by CPCB in 2021, 'National Inventory of Sewage Treatment Plants', **Annexure-III** presents the status of treatment facilities available at various towns in the country and the compliance status of these along with discharge details. Detailed status of the treatment facility, location, compliance status and discharge of the treated water are available at:

<https://cpcb.nic.in/openpdffile.php?id=UmVwb3J0RmlsZXMvMTlyOF8xNjE1MTk2MzlyX21lZGlhcGhv dG85NTY0LnBkZg==>

(c) Under the Chairpersonship of Secretary, Department of Water Resources, River Development and Ganga Rejuvenation, a regular meeting with states is held for monitoring polluted river stretches. In last 5 years, 18 meetings have been held.

Decision/Minutes of the meetings are available at: <https://nmcg.nic.in/ngtdetails.aspx?ngtmatid=111>
